

Central Administrative Tribunal
Principal Bench

....

C.P. 53/97
in
OA 237/95

16

New Delhi, this the 2nd day of April, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman
Hon'ble Shri R.K. Ahooja, Member (A)

Bijender Singh s/o late
Sh. Richpal Singh,
Auchandi village,
Delhi.

..Petitioner

(By Shri D.R. Gupta, Advocate)

Versus

1. Shri R.K. Singh,
Director of Estate,
Nirman Bhawan,
New Delhi.
2. Director General (Works)?
C.P.W.D. Nirman Bhawan,
New Delhi.

...Respondents

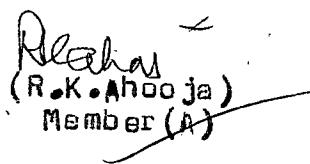
(By Mrs. P.K. Gupta, Advocate)

O R D E R (Oral)

By Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)

Heard the learned counsel on either side.

Respondents have complied with the order of this court
dated 21.12.1995 and in the circumstances no other
order is required in this Contempt Petition. Hence, Contempt
Petition is disposed and notices discharged.


(R.K. Ahooja)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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